

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †536
TO BE ANSWERED ON- 24/07/2023

FUNDS UNDER ARTICLE 275(I)

†536. SHRI ARJUN LAL MEENA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has allocated funds under Article 275(i) in the Tribal Sub-Plan (TSP) area of Udaipur constituency;
- (b) if so, the item-wise details of the funds allocated;
- (c) if not, the reasons therefor; and
- (d) the details of the amount spent under Article 275(i) in Udaipur constituency during the last four years?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (d): Funds under Grants under Article 275 (1) of the Constitution of India is released to States based on the proposals received from the State Governments and approval thereof by the designated Committee constituted in this Ministry for the purpose as per schematic norms. Accordingly as per the proposals submitted by State Government of Rajasthan, various activities have been approved for implementation in the state including Udaipur area of Rajasthan under Grants under Article 275(1) of the Constitution and the list of such projects approved for Udaipur area during last four years are at **Annexure-I**.

Implementation of the approved projects at the location / districts submitted by the State Government and release of funds to the implementing agencies and utilization thereof as per prescribed procedure is the responsibility of the concerned State Government and details thereof are maintained by the respective State Governments. As on date Utilization Certificate of an amount of Rs. 3720.98 lakh is outstanding against the State. Further, Ministry has developed ADIGRAMS (Adivasi Grants Management System), wherein States are required to update physical and financial progress for the funds provided to states.

ANNEXURE-I

Annexure referred to in reply to part (a) to (d) of the Lok Sabha Unstarred Question No.†536 for answer on 24.07.2023

Activities approved for Udaipur constituency of Rajasthan under Grants under Article 275(1) of the Constitution

2019-20

(Rs. In lakh)

Activities	Location	PAC ApprovedAmount
Upgradation of New Girls hostel, Udaipur to "Centre of Excellence"	Udaipur	200.00
Additional infrastructure, Renovation, Extension and maintenance works in existing 9 EMRS (sanctioned before 2010)	Udaipur , Banswara, Sirohi, Dungarpur, Tonk, Baran, Pratapgarh	1500.00
Construction of Girls' Hostel at Udaipur with all modern facilities and amenities (capacity -100 seats), Total construction cost-Rs.400.00 lacs	Udaipur	200.00
Upgradation of 6 sports Hostels to sports academy all weather swimming pool at Udaipur, Cricket Academy at Dungarpur	Udaipur	550.00

2020-21

(Rs. In lakh)

Activities	Location	PAC ApprovedAmount
Counselling centre in 25 police Stations	Udaipur , Banswara, Pratapgarh and Dungarpur Tribal Districts	175.00

2021-22

(Rs. in Lakh)

Activity	Location	PAC Approved Amount
Support to Health Infrastructure in Tribal Area for sickle cell/Covid/ TB Control Programme (i) One van for screening of Sickle Cell anemia and Thalassemia for General population - 150.00 Lacs (ii) Cost of Reagents for screening new borns at RNT Medical College Udaipur - 50.00 Lac (iii) Strengthening blood Storing Units (DG Sets and Refrigeration units) at 15 locations - 75.00 lacs (iv) Pneumococcal conjugate vaccine for left out from National population plan - 50.00 lac (v) Training of Medical Officers / Staff and IEC - 25.00lac (vi) Covid related equipment and Vehicles (8 tribal districts) - 200.00 lac (vii) Treatment of Sickle Cell Anemia at RNT Medical College, Udaipur - 50.00 lac	Udaipur	600.00
Increase in capacity of Sports Hostels/ Academy 1. New Hostel of 100 capacity at Khelgaon, Udaipur to enhance total capacity to 175 students	Udaipur	150.00
Construction of 4 well equipped Lecture rooms (capacity 100 students each) at TRI, Udaipur Total Construction Area= 7189 Sq feet, Approx Cost-Rs.172 lacs	Udaipur	100.00

2022-23

(Rs. in Lakh)

Activity	Location	PAC Approved Amount
New Sports Hostel of 100 capacity at Khelgaon, Udaipur, Sanction Year: 2021-22, Total Cost: Rs. 400.00 Lakh	Khelgaon, Udaipur	150.00
Electrification of 6 villages of Gram Panchayat Chaapaki Naal (Udaipur), situated in forest area	Udaipur	100.00
Construction of four well equipped Lecture rooms at TRI Udaipur. Sanction year- 2021-22: Total Cost- 172.00 lakh Fund already released- 100.00 lakh.	Udaipur	72.00
